

## RAJYA SABHA

Monday, the 1th June, 1911/the 17th  
Jyaistha, 1893 (Saka)

The House met at eleven of the clock.

MR. CHAIRMAN in the Chair.

### ORAL ANSWERS TO QUESTIONS

#### VISITS OF INDUSTRIAL DELEGATIONS FROM U.S.S.R.

\*293. SHRI SUNDAR MANI PA-TEL:

SHRI K. C. PANDA :t

SHRI K. SUNDARAM :

SHRI M. K. MOHTA:

Will the Minister of INDUSTRIAL  
DEVELOPMENT/aftatTF\* fcwm \*-<\*t be  
pleased to state :

(a) what are the details of the various  
industrial delegations with iheir personnel  
from the U.S.S.R. which visited India during  
the last year;

(b) the purpose of the visit of these  
delegations and whether any agreement was  
signed with these delegations; and

(c) the details of the delegations from  
India which visited U.S.S.R. during the  
corresponding period, and the purpose of  
such visits?

THE MINISTER OF STATE IN THE  
MINISTRY OF INDUSTRIAL  
DEVELOPMENT/ afaftft\* fare \*%m \*T  
TT3ET \*T5ft (SHRI GHANSHYAM OZA) :

(a) to (c) The information is being collected  
and will be laid on the Table of the House.

MR. CHAIRMAN: Shri K. C. Panda.

SHRI K. C. PANDA : Sir, the question  
was given about a month back. But we are  
sorry that the Government has not prepared  
itself to answer the question. I want to know  
whether some trade delegations coming to  
India are engaged in other activities. I want to  
know whether a Czecholovakian delegation  
which had recently visited In-

fThe question was actually asked on the  
floor of the House by Shri K. C Panda. 1—  
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dia for Irade talks, actually engaged itself in  
screening Czechoslovakian diplomats and  
technicians employed in various projects in  
India, who were pro-Moscow or anti-  
Moscow. . .

SHRI GHANSHYAM OZA: The question  
is about USSR delegations.

SHRI K. C. PANDA: Yes. USSR  
delegations which include Czechoslovakian  
members. . .

SHRI GHANSHYAM OZA: Exclusively  
or you mean some members from  
Czechoslovakia? I said that we will collect  
information about USSR delegations. The  
question is so large that it covers so many  
Ministries.

SHRI K. C. PANDA: How long will it  
take to answer this question?

SHRI GHANSHYAM OZA: We  
have to collect information from various  
Ministries. We will answer it as early as  
possible.

SHRI K. C. PANDA: When?

MR. CHAIRMAN : Can you give some  
idea?

SHRI GHANSHYAM OZA: During this  
session.

MR. CHAIRMAN : Mr. Mohta.

SHRI M. K. MOHTA: May I ask the hon.  
Minister whether there is any protocol which  
governs trade delegations from foreign  
countries? Is the previous permission or  
consent of the Government of India obtained  
before any delegation comes into the country  
or in any part of the country? In such cases, is  
the expenditure of such delegations borne by  
the Government of India or by the country  
from which these people are coming?

Secondly, what are the rules governing the  
visit of such delegations to different parts of  
the country and to the different factories and  
industrial establishments, some of which may  
be of a confidential nature also, such as  
ordnance factories, defence establishments,  
etc. ? Are there any rules governing this,  
because there are persistent complaints that  
some of these delegations go to places which  
have no relation to the published purpose  
of

the visit in the country and they indulge I in intelligence work in the country? I would like to have some light thrown on these two points.

SHRI GHANSHYAM OZA: Protocols are properly observed. Then it depends upon the nature of delegations which places they are supposed to visit. Care is always taken to see that the security of the country is in no way jeopardised.

SHRI M. K. MOHTA: Mr. Chairman, Sir, the hon. Minister said that the protocol is properly observed. Does the Government of India give consent for these delegations? Who pays for them? Are there any rules regarding their movement? Please throw some light on these points.

SHRI GHANSHYAM OZA: It depends on the particular delegation. For every delegation we have got separate arrangements, because it all depends upon the nature of the delegation.

SHRI M. K. MOHTA: Are there no fixed rules?

SHRI GHANSHYAM OZA: No fixed rules...

(Interruptions)

MR. CHAIRMAN: Mr. Kulkarni.

SHRI A. G. KULKARNI: Sir, may I know from the Government whether some Russian delegations came to visit this country to go into the working of the Hindustan Engineering Corporation, Ranchi, and the I.D.P.L?

And I know, Sir, that Mr. Fakhru-din Ali Ahmed, the then Minister at that time, was asked this very question. Now, Sir, certain suggestions had been made by the Russian delegation for improvements in the HEC, Ranchi. Then, Sir, I want to know from the Government whether the Russian Delegation had particularly made certain suggestions to improve the working of the public sector undertakings where Russian machinery has been installed, and also whether the Government of India through its own Department had made certain complaints against the defective working of the Russian machinery. I want to know specifically from the Government whether any assessment has been made of the charges and counter charges from both the sides and what has been the action of the Government taken on these matters and

also in the matter of improving the working of the public sector undertakings where Russian machinery has been installed.

SHRI GHANSHYAM OZA: Sir, I am not in a position to just now spell out what the suggestions made by the various delegations that visited this country, but I can assure my friend that whatever suggestions had been made must have been looked into and they will be looked into.

SHRI A. G. KULKARNI: Now you have to protect me, Sir. I had specifically asked the question of the then Minister, Mr. Fakhruddin Ali Ahmed and he specifically stated in this House that the delegation came and there were discussions. It is the duty of the Government to know all that. But this Minister does not seem to know all that. It is none of my business to see that he reads his own file and it is for him to come prepared with full answers to this question of the Russian delegation raised by Mr. Mohta and others. Now, Sir, the Russian delegation came to this country to improve the working of the public sector undertakings where Russian machinery has been installed. So, Sir, I want to know the facts from the Government. At least this dialogue was going on. The correspondence was there. The newspapers had given some publicity to the lacunae in the public sector undertakings. And now the Minister says he does not specifically know about all that. There seems to be general *golmal* here. You have to protect us in these things, Sir.

SHRI GHANSHYAM OZA: I have said, Sir, that the word 'industry' is such a large gamut, that it covers so many industries coming under the various Ministries and that we have got to collect the information from the various Ministries. This is not the only Ministry which is running all the public sector undertakings. For example, H.E.C., Ranchi, is not directly under us. So we have to collect all this information from the various Ministries. I do not know whether my friend refers to the delegations that came last year or the year before that. To answer these questions it is necessary for us to collect all the details.

SHRI A. G. KULKARNI : Yes, it is for you to have collected the detailed information. Anyway I am not go-

ing to take the time of the House any more now. I would only say this Minister of State in the Ministry of Industrial Development does not possess the references to the answers previously given by the then Minister of Industrial Development.

SHRI GHANSHYAM OZA : I will collect the information from the various Ministries.

SHRI T. V. ANANDAN : If we go into the industrial expansion of this country, it has been mostly with the assistance of the U.S.A. who have contributed to the extent of about Rs. 7600 crores in the shape of loans and aid, whereas Russia has contributed only to the extent of about Rs. 1000 crores odd. So, is it in the interests of this country to increase the number of delegations from Russia to this country? Is it done with any ulterior motive? Is it to spread their ideology in this country, or is it for the growth of this country that these delegations do come from the USSR?

MR. CHAIRMAN : A very clear question.

SHRI GHANSHYAM OZA : Should I reply to this question? Whatever is consistent with our policy is acceptable, and from whatever quarters it might come, it must be consistent with the policy that we have adopted.

SHRI T. V. ANANDAN : But this was not the policy of the great Nehru.

CONFERENCE OF THE STATE MINISTERS OF IRRIGATION AND POWER

\*294. SHRI PRANAB KUMAR MUKHERJEE : SHRI CHITTA BASU :

Will the Minister of IRRIGATION AND POWER/ सिंचाई और विद्युत मंत्री be pleased to refer to the answer to the Unstarred Question No. 530 given in the Rajya Sabha on the 19th November, 1970 and state :

(a) whether the Committee set up by the Conference of the State Ministers of Irrigation and Power has since completed its inquiry into the causes of floods in the country;

t The question was actually asked on the floor of the House by Shri Pranab I Kumar Mukherjee.

(b) if so, whether the Committee has submitted any report; and

(c) if the answer to part (b) above be in the negative, the time by when the report is expected?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER/ सिंचाई और विद्युत मंत्रालय में उप-मंत्री (SHRI BAIJNATH KUREEL) :

(a) Not yet, Sir.

(b) Does not arise.

(c) The report of the Committee is expected by the end of this year.

SHRI PRANAB KUMAR MUKHERJEE : Sir, the Committee was set up in the last week of September, 1970. May I know, Sir, from the Minister whether any time limit was fixed in the terms and references of the Committee while it was set up and, if so, what was the time limit and whether the Committee has exceeded that time limit and is taking undue time to submit its report?

DR. K. L. RAO : Sir, no time limit was fixed but we expected this Committee to report as early as possible. In this particular case the difficulty has been that the Committee is trying to inspect all the areas. Their main function is to find out why so many lives have been lost in the last monsoon, in the 1970 monsoon. Very many lives had been lost at that time and it would be very difficult to answer why it happened unless they go round the sites and inspect them. So they have decided to inspect those sites. That is why there is delay.

SHRI PRANAB KUMAR MUKHERJEE : Sir, the Committee set up in the Conference of the State Ministers had two aims, one, to examine the cases and, another, to suggest the remedial measures in that connection. May I know from the Minister whether the representatives of the West Bengal Government suggested that, in order to take up the Master Plan of the North Bengal rivers, a joint conference should be held along with the representatives of Assam and West Bengal Governments and, if so, whether this Committee was authorised to take up that matter?

DR. K. L. RAO : Sir, this Committee is intended not to study the flood problem in general but to study the floods occurring in that particular area,